

**FORM - A 2**  
**Application cum Declaration Form**

(To be completed by the applicant)

Application for drawal/ of foreign exchange

- I. Details of the applicant -
- a. Name \_\_\_\_\_
  - b. Address \_\_\_\_\_
  - c. Account No. \_\_\_\_\_
- II. Details of the foreign exchange required
- 1. Amount (Specify currency) \_\_\_\_\_
  - 2. Purpose \_\_\_\_\_
- III. I authorise you to debit my Saving Bank/Current/RFC/EEFC Account No. \_\_\_\_\_ together with your charges and
- \* a) Issue a draft : Beneficiary's Name \_\_\_\_\_  
Address \_\_\_\_\_
  - \* b) Effect the foreign exchange remittance directly -
    - 1. Beneficiary's Name \_\_\_\_\_
    - 2. Name and address of the Bank \_\_\_\_\_
    - 3. Account No. \_\_\_\_\_
  - \* c) Issue travellers cheques for \_\_\_\_\_
  - \* d) Issue foreign currency notes for \_\_\_\_\_
- (Strike out whichever is not applicable)

Signature

Declaration  
(Under FEMA 1999)

I, \_\_\_\_\_ declare that -  
\*1) The total amount of foreign exchange purchased from or remitted through, all sources in India during this calendar year including this application is within USD \_\_\_\_\_ (USD \_\_\_\_\_ only),  
\_\_\_\_\_ the annual limit prescribed by Reserve Bank of India for the said purpose.

- \* 2) Foreign exchange purchased from you is for the purpose indicated above.
- (Strike out whichever is not applicable)

Signature

Name \_\_\_\_\_

Date :

(The purpose codes are on the reverse)

Purpose codes  
For office use only

AD Code No. \_\_\_\_\_  
 Form No. \_\_\_\_\_  
 Currency \_\_\_\_\_  
 Amount \_\_\_\_\_

Equivalent to Rs. \_\_\_\_\_  
 (To be filled in by Authorised Dealer)

ADs should put a tick (✓) against an appropriate purpose code. (In case of doubt/difficulty, consult customer/RBI.)

Code	Purpose	Computer and Information Services (08)
	<b>Capital Account Transactions (00)</b>	
S0001	Indian investment abroad in equity capital (shares)	S0801 Hardware consultancy/implementation
S0002	Indian investment abroad in debt securities	S0802 Software consultancy/implementation
S0003	Indian investment abroad in branches	S0803 Data base, data processing charges
S0004	Indian investment abroad in subsidiaries and associates	S0804 Repair and maintenance of computer and software
S0005	Indian investment abroad in real estate	S0805 News agency services
S0006	Repatriation of Foreign Direct Investment in India- in equity shares	S0806 Other information services - Subscription to newspapers, periodicals
S0007	Repatriation of Foreign Direct Investment in India- in debt securities	<b>Royalties and License Fees (09)</b>
S0008	Repatriation of Foreign Direct Investment in	S0901 Franchises services - patents, copyrights, trade marks, industrial processes, franchises etc.
		S0902 Payment for use, through licensing arrangements, of produced originals or

India in real estate	prototypes (such as manuscripts and films)
S0009	<b>Other Business Services (10)</b>
Repatriation of Foreign Portfolio Investment in India in equity shares	
S0010	S1001
Repatriation of Foreign Portfolio Investment in India in debt securities	Merchanting services –net payments (from Sale & purchase of goods without crossing the border).
S0011	S1002
Loans extended to Non-Residents	Trade related services - commission on exports / imports
S0012	S1003
Repayment of long and medium-term loans with original maturity above one year received from Non-Residents.	Operational leasing services (other than financial leasing) without operating crew, including charter hire
S0013	S1004
Repayment of short-term loans with original maturity up to one year received from Non-Residents.	Legal services
S0014	S1005
Repatriation of Non-Resident Deposits (FCNRB/NRERA etc)	Accounting, auditing, book keeping and tax consulting services
S0015	S1006
Repayment of loans & overdrafts taken by ADs on their own account.	Business and management consultancy and public relations services
S0016	S1007
Sale of a foreign currency against another foreign currency	Advertising, trade fair, market research and public opinion polling service
S0017	S1008
Purchase of intangible assets like patents, copyrights, trade marks etc.	Research & Development services
S0018	S1009
Other capital payments not included elsewhere	Architectural, engineering and other technical services
<b>Transportation (02)</b>	S1010
	Agricultural, mining and on-site processing services-protection against insects & disease, increasing of harvest yields, forestry services, mining services like analysis of ores etc.
S0201	S1011
Payments for surplus freight/passenger fare by foreign shipping companies operating in India.	

S0202	Payments for maintenance of offices abroad
Payment for operating expenses of Indian shipping companies operating abroad.	S1012
S0203	Distribution services
Freight on imports - Shipping companies	S1013
S0204	Environmental services
Freight on exports - Shipping companies	S1019
S0205	Other services not included elsewhere
Operational leasing (with crew) -Shipping companies	<b>Personal, Cultural and Recreational Services (11)</b>
S0206	S1101
Booking of passages abroad -Shipping companies	Audio-visual and related services -services and associated fees related to production of motion pictures, rentals, fees received by actors, directors, producers and fees for distribution rights.
S0207	S1102
Payments for surplus freight/passenger fare by foreign Airlines companies operating in India,	Personal, cultural services such as those related to museums, libraries, archives and sporting activities; fees for correspondence courses abroad.
S0208	<b>Government not included elsewhere (g.n.i.e.) (12)</b>
Operating expenses of Indian Airlines companies operating abroad	S1201
S0209	Maintenance of Indian embassies abroad
Freight on imports - Airlines companies	SI 202
S0210	Remittances by foreign embassies in India
Freight on exports - Airlines companies	<b>Transfers (13)</b>
S0211	S1301
Operational leasing (with crew) -Airlines companies	Remittance by non-residents towards family maintenance and savings
S0212	S1302
Booking of passages abroad - Airlines companies	Remittance towards personal gifts and donations
S0213	
Payments on account of stevedoring, demurrage, port handling charges etc.	
<b>Travel (03)</b>	

S0301	Remittance towards Business travel.	S1303	Remittance towards donations to religious and charitable institutions abroad
S0302	Travel under basic travel quota (BTQ)	S1304	Remittance towards grants and donations to other governments and charitable institutions established by the governments.
S0303	Travel for pilgrimage	S1305	Contributions/donations by the Government to international institutions
S0304	Travel for medical treatment	S1306	Remittance towards payment / refund of taxes.
S0305	Travel for education (including fees, hostel expenses etc.)	<b>Income (14)</b>	
S0306	Other travel (international credit cards)	S1401	Compensation of employees
<b>Communication Services (04)</b>		S1402	Remittance towards interest on Non-Resident deposits (FCNRB/NRERA/ NRRNRD/NRSR etc.)
S0401	Postal services	S1403	Remittance towards interest on loans from Non-Residents (ST/MT/LT loans)
S0402	Courier services	S1404	Remittance of interest on debt securities - debentures /bonds/FRNs etc.
S0403	Telecommunication services	S1405	Remittance towards interest payment by ADs on their own account (to VOSTRO a/c holders or the OD on NOSTRO a/c.)
S0404	Satellite services	S1406	Repatriation of profits
<b>Construction Services (05)</b>		S1407	Payment/ repatriation of dividends
S0501 ,	Construction of projects abroad by Indian companies including import of goods at project site	<b>Others (15)</b>	
S0502	Payments for cost of construction etc. of projects executed by foreign companies in India.		

<p><b>Insurance Services (06)</b></p> <p>S0601 Payments for Life insurance premium</p> <p>S0602 Freight insurance - relating to import &amp; export of goods</p> <p>S0603 Other general insurance premium</p> <p>S0604 Reinsurance premium</p> <p>S0605 Auxiliary services (commission on insurance)</p> <p>S0606 Settlement of claims</p>	<p>S1501 Refunds / rebates / reduction in invoice value on account of exports</p> <p>S1502 Reversal of wrong entries, refunds of amount remitted for non exports</p> <p>S1503 Payments by residents for international bidding</p> <p>S1504 Notional sales when export bills negotiated/ purchased/discounted are dishonoured/crystallized/cancelled of bills and reversed from suspense accounts.</p>
<p><b>Financial Services (07)</b></p> <p>S0701 Financial intermediation except investment banking - Bank charges, collection charges, LC charges, cancellation of forward contracts, commission on financial leasing etc.</p> <p>S0702 Investment banking - brokerage, underwriting commission etc.</p> <p>S0703 Auxiliary services - charges on operation &amp; regulatory fees, custodial services, depository services etc.</p>	